

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
STARRED QUESTION No. 226
ANSWERED ON 16th MARCH, 2023**

DEVELOPMENT OF NATIONAL HIGHWAYS

***226. MS. LOCKET CHATTERJEE:
SH. RAMESH CHANDER KAUSHIK:**

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the length of the National Highways (NHs) passing through the Parliamentary Constituencies of Hooghly, Sheohar, Sitamarhi, Bhagalpur, Purvi Champaran, Sonipat and Amravati, Constituency-wise;

(b) whether the Government proposes expansion of NH network in the said Constituencies and if so, the details thereof;

(c) whether NHs in the said areas are being constructed as per prescribed road safety standards and if so, the details thereof;

(d) whether the action is taken as per rule in case of violation of the road safety standards in construction of NHs and if so, the details thereof; and

(e) the funds allocated and spent on the maintenance and repair of NHs as per the road safety standards in the said constituencies during the last three years and the current year?

ANSWER

THE MINISTER OF ROAD TRANSPORT & HIGHWAYS

(Shri NITIN JAIRAM GADKARI)

(a) to (e)- A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) to (e) of LOK SABHA STARRED QUESTION NO. *226 FOR ANSWER ON 16.03.2023 ASKED BY MS. LOCKET CHATTERJEE AND SHRI RAMESH CHANDER KAUSHIK REGARDING “DEVELOPMENT OF NATIONAL HIGHWAYS”

(a) The length of the National Highways (NHs) passing through the Parliamentary Constituencies of Hooghly, Sheohar, Sitamarhi, Bhagalpur, Purvi Champaran, Sonipat and Amravati are given Constituency wise as under:

Parliamentary Constituency	Length (km)
Hooghly	46.964
Sheohar	21.00
Sitamarhi	198.790
Bhagalpur	242.4
Purvi Champaran	122.616
Sonipat	166.301
Amravati	402.401

(b) The expansion of NH network in the country including that in the above said Parliamentary Constituencies is a continuous process. New NHs are declared based on the requirements of connectivity, traffic levels, inter-se priority, availability of funds, etc.

(c) Yes Sir. NHs including those in the said areas are constructed following the prescribed road safety standards as per relevant Indian Roads Congress (IRC) standards and Ministry’s guidelines.

(d) Construction of National Highways is carried out as per Ministry’s guidelines and relevant IRC codes. Road safety audits are carried out in different stages like design stage, during construction and before completion certificate is issued to ensure adherence to all the road safety standards. Remedial actions are taken based on the recommendations of the Road Safety Audit as per the conditions of the Contract of the concerned works. The works are supervised by Authority Engineers / Independent Engineers and Engineers of the implementing agencies of the Ministry. Wherever, any lapses are noticed, necessary actions are taken as per provisions of contract/concession.

(e) Funds are allocated state-wise for maintenance and repair of NHs and not Constituency wise.

Funds allocated by the Ministry to the States of Bihar, West Bengal, Maharashtra & Haryana including that for districts of Hooghly, Sheohar, Sitamarhi, Bhagalpur, Purvi Champaran, Sonipat and Amravati during the last four years and the current year are as under :-

(Rs. in Crores)

State	2018-19		2019-20		2020-21		2021-22		2022-23	
	Alloc.	Expnd.	Alloc.	Expnd.	Alloc.	Expnd.	Alloc.	Expnd.	Alloc.	Expnd. (upto Jan 23)
West Bengal	65.8	60.97	70.04	64.8	123.94	99.09	73.55	59.78	110.96	54.74
Bihar	157.95	140	114.43	79.36	304.04	252.98	158.18	121.86	88.41	32.45
Haryana	32.66	32.02	29.78	29.3	51.11	48.11	71.16	66.16	56.72	43.64
Maharashtra	403.49	372.75	272.48	104.5	508.19	383.8	513.14	287.14	132.8	23.83
